

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SERVICE TAX DIVISION BENCH****COURT NO. : 3 ROOM NO. : 504****DATED : 06/12/2017**

DAY : Wednesday

CORAM:

HON'BLE JUDICIAL MEMBER, DR. D. N. PANDA

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEWS

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
REGULAR MATTERS				
1	ST/174/2012	Neeta Tours & Travels -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
	ST/CROSS/71/2012			
2	ST/345/2012	Neeta Tours & Travels -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
3	ST/466/2012	Neeta Tours & Travels -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
	ST/CROSS/112/2012			
4	ST/177/2012	Gupta Coalfields & Washeries Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	
5	ST/743/2012	GUPTA GLOBAL RESOURCES PVT. LTD. -Vs- CCE NAGPUR	V. Sridharan, /DR	
6	ST/744/2012	GUPTA GLOBAL RESOURCES PVT. LTD. -Vs- CCE NAGPUR	V. Sridharan, /DR	
7	ST/86103/2013	GUPTA COAL INDIA PVT. LTD. -Vs- CCE NAGPUR	V. Sridharan, /DR	
8	ST/87106/2013	RELIANCE BROADCAST NETWORK LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Economic Laws Practices /DR	
9	ST/85718/2014	MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	A.R.Krishnan /DR	
10	ST/86493/2014	CCE PUNE III -Vs- S1 SERVICES (I) PVT. LTD.	DR/IP	
	ST/CROSS/91159/2014			
11	ST/89032/2014	KALPATARU CONSTRUCTIONS -Vs- CCE THANE II	IP/DR	
12	ST/89255/2014	KALPATARU GARDENS PVT LTD -Vs- CCE THANE II	IP/DR	
13	ST/89256/2014	KALPATARU CONSTRUCTIONS -Vs- CCE THANE II	IP/DR	
14	ST/89268/2014	MAYFAIR HOUSING PVT LTD -Vs-	IP/DR	

		CCE MUMBAI - II		
15	ST/89396/2014	E M CORPORATION -Vs- CCE RAIGAD	Ajay Singh & Associates, /DR	
16	ST/89458/2014	HDFC BANK LTD -Vs- CCE THANE II	Khaitan & Co. /DR	
17	ST/89836/2014	LIFE LINE LIFE CARE LTD -Vs- CCE AURANGABAD	IP/DR	
18	ST/89852/2014	TATA CONSULTANCY SERVICES LTD -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	IP/DR	
19	ST/89853/2014	TATA CONSULTANCY SERVICES LTD -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	IP/DR	
20	ST/89920/2014	KALPATARU PROPERTIES (THANE) PVT LTD -Vs- CCE THANE II	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai